

<u>S. NO.</u>	<u>APPEAL NO.</u>
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DATE OF ORDER RECEIVED
FROM THE PS TO HON'BLE
PRESIDENT /MEMBERS

DATE ON WHICH
ORDER SENT FOR
DISPATCH

FINAL ORDER NO.

1	ST/51489/2019	F.O/51155/2026	14.07.2026	17.07.2026
2	ST/50972/2021	F.O/51147-51149/2026	14.07.2026	17.07.2026
3	ST/50730/2017	F.O/51152-51153/2026	14.07.2026	17.07.2026
4	ST/50092/2022	F.O/51151/2026	14.07.2026	17.07.2026
5	ST/52918/2016	F.O/51140-51143/2026	14.07.2026	17.07.2026
6	ST/50924/2020	F.O/51150/2026	14.07.2026	17.07.2026
7	ST/52205/2018	F.O/51154/2026	14.07.2026	17.07.2026
8	ST/50969/2021	F.O/51186-51187/2026	14.07.2026	17.07.2026
9	ST/52303/2019	F.O/51145-51146/2026	16.07.2026	21.07.2026
10	ST/51342/2018	F.O/51185/2026	16.07.2026	21.07.2026
11	ST/53857/2018	F.O/51144/2026	16.07.2026	21.07.2026
12	ST/50730/2017	F.O/51152-51153/2026	16.07.2026	21.07.2026
13	ST/51342/2018	F.O/51185/2026	16.07.2026	21.07.2026
14	ST/50648/2020	F.O/51123/2026	16.07.2026	21.07.2026
15	ST/50700/2021	F.O/51204/2026	16.07.2026	21.07.2026
16	ST/50131/2022	F.O/51205/2026	21.07.2026	22.07.2026
17	ST/51126/2020	F.O/51197/2026	21.07.2026	22.07.2026
18	ST/50266/2022	F.O/51198/2026	21.07.2026	22.07.2026
19	ST/51223/2025	F.O/51199-51200/2026	21.07.2026	22.07.2026
			21.07.2026	22.07.2026

MISC ORDER

1	ST/53061/2016	MISC ORDER		
2	ST/52060/2022	M.O/50377/2026	14.07.2026	17.07.2026
		M.O/50382/2026	16.07.2026	21.07.2026
	ST/51214/2019	M.O/50408-50409/2026	21.07.2026	22.07.2026

BY. REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.